

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 10(ND)17
CA. NO.

CORAM:

PRESENT: **SH. S.K. MOHAPATRA**
 HON'BLE MEMBER (T)

SMT. INA MALHOTRA
 HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2017

NAME OF THE COMPANY: Mr. Naveen Kumar V/s. M/s. White Swan Food & Beverages Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 241 & 59

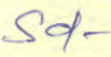
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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ORDER

None has appeared on behalf of Respondent.

2. Ld. counsel for the Petitioner prays for some time to place on record his affidavit for service of the notice effected on the respondents.

3. To come up on 29.03.2017.


[S.K. MOHAPATRA]
MEMBER [T]


[INA MALHOTRA]
MEMBER [JUDICIAL]